

(32)

5.
26.4.1993

CCP 416/92 in
OA 701/91

P. S. Chauhan
vs.
Union of India

Present : Shri B. B. Raval, counsel for the petitioner.

Shri B. K. Aggarwal, counsel for the
respondents.

The judgment has since been complied with as
stated in the reply which position also Shri Raval
agrees. Having regard to the subsequent events and due
compliance, we are not inclined at this stage to go
further into the matter. We accept the explanation for
delay given by the respondents and drop these
proceedings.

B. N. DMR,
(B. N. Dhoundiyal)
Member (A)

Malimath

(V. S. Malimath)
Chairman